## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:446
ANSWERED ON:26.08.2004
FARMERS` LAND ACQUIRED BY IOC/GAIL/ONGC
Thummar Shri Virjibhai;Varma Shri Ratilal Kalidas

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of refineries in the country run by the IOC/GAIL/ONGC and other PSUs under Ministry of Petroleum and how much land of the farmers has been acquired by them;
- (b) whether all such landless farmers have been provided any employment or rehabilitated:
- (c) if so, the details thereof State-wise;
- (d) if not, the reasons therefor; and
- (e) the steps taken to rehabilitate remaining farmers?

## **Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.446 BY SHRI V.K. THUMMAR AND SHRI RATILAL KALIDAS VARMA TO BE ANSWERED ON 26TH AUGUST, 2004 REGARDING FARMERS' LAND ACQUIRED BY IOC/GAIL/ONGC.

(a)to(e): There are 17 Public Sector refineries operating in the country. Approximately 16097 acres of land have been acquired for setting up these refineries, as per details given in the Annex.

All land owners, including farmers, were provided compensation as per the Land Acquisition Act,1894. In addition, as a rehabilitation measure, rehabilitation grants, training, self-employment, employment in the project etc. were also considered by the Public Sector Refineries for different projects.

ANNEX REFERED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.446 BY SHRI V.K. THUMMAR AND SHRI RATILAL KALIDAS VARMA TO BE ANSWERED ON 26TH AUGUST, 2004 REGARDING FARMERS' LAND ACQUIRED BY IOC/GAIL/ONGC.

## REFINERY WISE DETAILS OF LAND ACQUISITION

S.No	. Name	Lan	d Acquired(	in acres)			
1. C	hennai :	Petroleum	Corporation	Limited,	Manali	1027	
2. C	hennai i	Petroleum	Corporation	Limited,	Nagapatt:	nam 5	82
3. В	ongaiga	on Refiner	y and Petro	chemicals	Ltd. Bon	gaigaon	417
4. H	industa	n Petroleu	m Corporatio	on Limite	d, Visakh	#	
			m Corporation ited, Kochi		d, Mumbai 045	#	
7 Oi	l and Na	atural Gas	Corporation	n, Tatipa	ka .	29	
8. M	angalor	e Refinery	& Petrocher	micals Lt	d. Mangal	ore	1415

9. Indian Oil Corporation Limited, Guwahati 1284
10. Indian Oil Corporation Limited, Barauni 1284
11. Indian Oil Corporation Limited, Koyali 1800
12. Indian Oil Corporation Limited, Haldia ##
13. Indian Oil Corporation Limited, Mathura 1472
14 Indian Oil Corporation Limited, Panipat 2108
15. Indian Oil Corporation Limited, Digboi 3140
16. Bharat Petroleum Corporation Limited, Mumbai ###
17. Numaligarh Refinery Limited, Numaligarh 1288

Total 16097

# Land transferred by ESSO/CALTEX
## Land on lease from Kolkata Port Trust
### Land transferred by Burma Shell